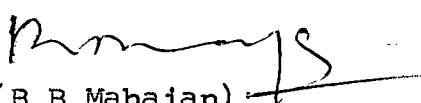
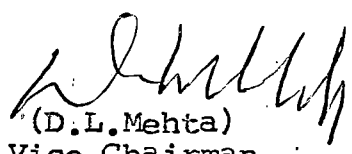




# C. A. T. Bench, JAIPUR

A1/2

Date of Order	Orders
<p>16.2.93</p> <p><i>Defects not removed, 12/10/93</i></p>	<p>None present on behalf of the applicant.</p> <p>Defects be removed within 4 weeks. Last opportunity is given to remove the defects. If the defects are not removed within the stipulated period the registration shall <sup>be</sup> declined without further reference to the Bench.</p> <div style="display: flex; justify-content: space-between;"> <div style="text-align: center;">               (B.B. Mahajan)              Member (Adm.).           </div> <div style="text-align: center;">               (D.L. Mehta)              Vice Chairman.           </div> </div>
<p>16.3.93</p>	<p>None present on behalf of the applicant.</p> <p>Defects not removed inspite of final opportunity granted by the Hon'ble Bench. The O.A. is hereby declined to be registered. The same be Consigned to the record room.</p> <div style="text-align: right;">   <b>DEPUTY REGISTRAR</b>              Central Administrative Tribunal              Jaipur Bench, JAIPUR           </div>
	<p><i>Copy sent to the app.</i></p> <p><i>on vide 2420</i></p> <p><i>date 2-4-93</i></p> <p style="text-align: center;"> 29/3/93</p>